

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

IA No. 420 of 2014 in  
DFR No. 268 of 2013

Dated : 29<sup>th</sup> November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of

M/s Gangadhar Narasingdas Agarwal ...Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd.  
(BESCOM) & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. R. G. Hegde

Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh

ORDER

We have heard the learned counsel for the parties.

Post the matter on 30.12.2014 for 'Orders'

(T. Munikrishnaiah)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

ts/mk